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title: Introduction of the Residential Schools (For Scheduled Castes and Scheduled Tribes) Bill, 2015.

SHRI KODIKUNNIL SURESH (MAVELIKKARA): I beg to move for leave to introduce a Bill to provide for setting up of residential schools for children belonging to the Scheduled Castes and the Scheduled Tribes and for matters connected therewith.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for setting up of residential schools for children belonging to the Scheduled Castes and the Scheduled Tribes and for matters connected therewith."

The motion was adopted.

SHRI KODIKUNNIL SURESH: I introduce the Bill.

16.09 hours